

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CBI/347/2019
CBI Vs. Ramjee etc.

27.08.2020

Pr. (On Screen) : Sh. Praneet Sharma, Id. Sr. PP for CBI.

A-1 not present.

A-6 present alongwith Sh. Jitendra Kumar, learned Counsel for A-1 and A-6.

A-2 present alongwith Id. Counsel Sh. I.B. Jha.

A-3 present alongwith Id. Counsels Sh. Vikas Arora and Ms. Radhika Arora.

A-4 not present.

Sh. Abhishek Singh and Sh. Amit Bhalla, Id. Counsels for A-4.

A-5 present alongwith Id. Counsel Sh. Praveen Singh, Id. Counsel.

A-6 not present.

File is taken up today through Video Conferencing hosted by Sh. Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Written submissions filed through e-mail by Id. Counsel for A4.

An application seeking exemption from personal appearance through VC is moved on behalf A4 R.D. Patel by Id. Counsel. For the reasons mentioned in the application, A4 is exempted from personal appearance

through VC for today only.

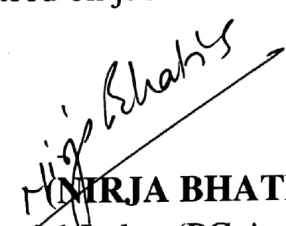
No adverse order is passed against accused persons who are not present today.

Few applications are stated to be pending. Sh. Jitendra Kumar, Id. Cocounsel for A-1 and A-6 requests that his applications may be heard in the first instance.

At request, put up for aforesaid purpose on **03.09.2020 at 10.30 a.m.**

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.


(NIRJA BHATIA)
Special Judge (PC Act) CBI-03,
RADC/ New Delhi/27.08.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CC 10/2020
CBI vs. Manish Puri (Closure)

27.08.2020

Pr. (on screen): Sh. Praneet Sharma, ld. Sr. PP for CBI.
IO is not present.

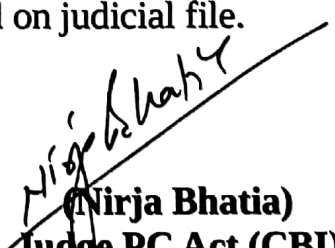
File is taken up today through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

It is submitted by the Ld. Sr. PP that IO has informed him telephonically that he could not send the documents as the same are voluminous. Ld. Sr.PP seeks some more time to render clarifications.

At request, put up on **03.09.2020**.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.


(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/27.08.2020